

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-65/1996/786 /A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. M. Nandi
Member, MACT,
Sonitpur, Tezpur.

Dated Guwahati the 31st January, 2018.

Sub: **Casual Leave along with Headquarters Leave permission.**

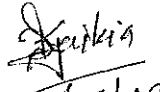
Ref:- Your letter No. MACT(S) 196, dtd. 29.01.2018.

Madam,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave on 02.02.2018 along with the permission to leave the Head Quarters, with the official allotted vehicle, at your own cost, from the the morning of 02.02.2018 till the evening has been granted/ rejected.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)


30/01/18